

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GAYATRI PROJECTS LIMITED
(operating in Infrastructure sector at various locations in India)

[Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

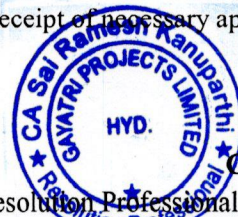
RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Gayatri Projects Limited CIN: L99999TG1989PLC057289 PAN: AAACG8040K
2	Address of the registered office	TSR Towers, B-16-3-1090, Rajbhavan Road, Somajiguda, Hyderabad- 500082
3	URL of website	https://www.gayatri.co.in/
4	Details of place where majority of fixed assets are located	Plant and machinery at project sites across India. Land in the states of Maharashtra and Andhra Pradesh
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products/ services sold in last financial year	Rs. 3102.34 Crores (F.Y. 2021-22)
7	Number of employees/ workmen	Employees: 439 Workmen: 594
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Available at - https://www.gayatri.co.in/
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	25-05-2023
11	Date of issue of provisional list of prospective resolution applicants	30-05-2023
12	Last date for submission of objections to provisional list	04-06-2023
13	Process email id to submit EOI	gplcirp@gmail.com

Notes:

- 1) The Resolution Professional ("RP")/ Committee of Creditors ("CoC") shall have discretion to change the criteria for the EOI at any point of time.
- 2) The RP/CoC reserve the right to cancel or modify the process, timelines or eligibility criteria without assigning any reason and without any liability whatsoever.
- 3) The resolution process timelines are subject to receipt of necessary approvals for extension of CIRP period.

Date : 10-05-2023

Place: Hyderabad



(Handwritten signature)

CA Sai Ramesh Kanuparthi
Resolution Professional for Gayatri Projects Limited
IP Reg. No. IBS/PA-001/IPP00910/2017-2018/11510

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